

THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
Court No-II

Item 13

IA No. 782/2020  
In

CP(IB) No. 323/Chd/Hry/2018  
(Disposed of)

Under Section 9 & 60(5), IBC 2016

**In the matter of:**

Big Tree Entertainment Pvt. Ltd.

...Petitioner/Operational Creditor

Vs.

Pro Sportify Pvt. Ltd.

...Respondent/Corporate Debtor

As the Hon'ble Members of NCLT, Chandigarh Bench (Court No.II), are on official tour on account of *colloquium* today, the matter is adjourned to 04.12.2023.

Sd/-

**Court Officer**

November 02, 2023  
*Priyanka*